

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/40718/2025 ARBP/92/2025	RANJAN KUMAR SAHOO VS M/S. MAA COAL TRANSPORT FIRM, ANGUL	PRADEEP KUMAR PANDA VS	// () //
2	D-ARBP/40792/2025 ARBP/93/2025	M/S. ERA INFRA ENGINEERING LTD. VS NATIONAL ALUMINUM CO. LTD.	PRIYA SINGH VS	// () //
3	D-ARBP/40786/2025 ARBP/94/2025	M/S. ERA INFRA ENGINEERING LTD. VS NATIONAL ALUMINUM CO. LTD.	PRIYA SINGH VS	// () //
4	D-ARBP/40787/2025 ARBP/95/2025	M/S. ERA INFRA ENGINEERING LTD. VS NATIONAL ALUMINIUM COMPANY LTD.	PRIYA SINGH VS	// () //
5	D-BLAPL/30812/2025 BLAPL/10595/2025	HADIBANDHU NAYAK VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	//0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/000009/2025
6	D-BLAPL/30712/2025 BLAPL/10596/2025	BIDYADHAR ROURAY @ BIDYA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	INDUSTRIAL ESTATE PS /212 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000097/2025
7	D-BLAPL/30524/2025 BLAPL/10597/2025	RAMESH SAHU VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	CHHENDIPADA /424 /2025 J.M.F.C.,CHHENDIPADA(Anugul ) GR/0001065/2025
8	D-BLAPL/30814/2025 BLAPL/10598/2025	ARUN MAJHI VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	ADVA /191 /2023 A.D.J.,PARALAKHEMUNDI(Gajapati ) ST/0000058/2024
9	D-BLAPL/30593/2025 BLAPL/10599/2025	GOURAHARI BAL VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	NAIKANI-DIHI /233 /2025 J.M.F.C.,BASUDEVPUR(Bhadrak ) GR/0001052/2025
10	D-BLAPL/30736/2025 BLAPL/10600/2025	BABULA DAS VS STATE OF ODISHA	SURESH KUMAR JENA VS	KOREI /308 /2025 SPECIAL JUDGE (POCSO), JAJPUR(Jajap Spl/0000136/2025
11	D-BLAPL/30817/2025 BLAPL/10601/2025	BIREN ROUT VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	LINGARAJ P.S. /25 /2025 3RD A.D.J., BHUBANESWAR(Khordha ) CT/0000186/2025

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12	D-BLAPL/30855/2025 BLAPL/10602/2025	MD. OSIM RAZA @ OSIM RAZAK KADRI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	PURUNABAZAR /187 /2025 SPECIAL JUDGE (POCSO), BHADRAK(B Spl/0000084/2025
13	D-BLAPL/30827/2025 BLAPL/10603/2025	BIJAYA NAHAK @ BIJAYA KUMAR NAHAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	DIGAPAHANDI /235 /2023 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001312/2023
14	D-BLAPL/30838/2025 BLAPL/10604/2025	BAPUN @ BHOLESWAR MAHAKUD VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /502 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D GR/0001492/2025
15	D-BLAPL/30857/2025 BLAPL/10605/2025	SHIVA SANKAR SABAT @ SIBA SANKAR SABAT VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000034/2025
16	D-BLAPL/30850/2025 BLAPL/10606/2025	ASHOK KUMAR DAU VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	JEYPORE VIGILANCE /29 /2025 SPL. JUDGE (VIG),BHAWANIPATNA(Ka GR/0000010/2025
17	D-BLAPL/30872/2025 BLAPL/10607/2025	LUKAS TIRKEY VS STATE OF ODISHA	RAKESH BEHERA VS	BISRA /206 /2025 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000916/2025
18	D-BLAPL/30877/2025 BLAPL/10608/2025	RAKA@RAKESH NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /578 /2025 SPECIAL JUDGE,TALCHER(Anugul ) Spl/0000017/2025
19	D-BLAPL/30879/2025 BLAPL/10609/2025	SUJIT BAHADUR VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /990 /2025 SPECIAL JUDGE,TALCHER(Anugul ) Spl/0000016/2025
20	D-BLAPL/30884/2025 BLAPL/10610/2025	NIRANJAN MOHARANA VS STATE OF ODISHA	MANORANJAN ACHARYA VS	NAYAGARH SADAR /211 /2025 SPECIAL JUDGE,NAYAGARH(Nayagarh ) Spl/0000064/2025
21	D-BLAPL/28865/2025 BLAPL/10611/2025	MANOJ KUMAR MAJHI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BEGUNIA P.S. /259 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000095/2025
22	D-BLAPL/30180/2025 BLAPL/10612/2025	PRITI RANJAN BEHERA @ CHIKU VS STATE OF ODISHA	DEBADATTA MOHANTY VS	JAGATSINGPUR /537 /2025 DISTRICT & SESSIONS JUDGE,JAGATSI CT/0000228/2025
23	D-BLAPL/30888/2025	BADAL SEKH@BADAL SK	ABHAS MOHANTY	G.R.P.S. /52 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/10613/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BHADRAK(Bhadrak ) Spl/0000018/2025
24	D-BLAPL/30186/2025 BLAPL/10614/2025	DIPU MALLICK @ MALIK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	MAHILA P.S.(BBSR) /220 /2025 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0001399/2025
25	D-BLAPL/30294/2025 BLAPL/10615/2025	SABYASACHI DAS VS STATE OF ODISHA	GAUTAM DAS VS	JALESWAR /385 /2025 J.M.F.C,JALESWAR(Baleshwar) CT/0000441/2025
26	D-BLAPL/30858/2025 BLAPL/10616/2025	MANASH @ MANASH RANJAN SAHU @ MANAS RANJAN SAHU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /255 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Khordha ) GR/0000678/2025
27	D-BLAPL/30443/2025 BLAPL/10617/2025	BARUN KUMAR SAHOO @ BARUN SAHOO @ BUNTY VS STATE OF ODISHA	SIMSON JENA VS	BOLAGARH P.S. /153 /2025 A.D.J.,BHUBANESWAR(Khordha ) TR/0000365/2025
28	D-BLAPL/30671/2025 BLAPL/10618/2025	AKSHYA MUNDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAIRAKHOL /170 /2022 S.D.J.M.,RAIRAKHOL(Sambalpur) GR/0000486/2022
29	D-BLAPL/30463/2025 BLAPL/10619/2025	PATTARAJA. S @ S. PATTARAJA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK S.D.J.M.,BHUBANESWAR(Khordha ) CT/0000073/2025
30	D-BLAPL/30864/2025 BLAPL/10620/2025	DINESH BIBHAR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	/ /0 SPECIAL JUDGE,RAYAGADA(Rayagada ) TR/0000023/2025
31	D-BLAPL/30894/2025 BLAPL/10621/2025	REKHA ROUTH VS STATE OF ODISHA	KULDEEP MOHANTY VS	NAYAGARH SADAR /232 /2025 SPECIAL JUDGE,NAYAGARH(Nayagarh ) Spl/0000083/2025
32	D-BLAPL/30871/2025 BLAPL/10622/2025	JOGESWAR NAIK VS STATE OF ODISHA	DHANANJAYA MUND VS	KARLAPAT /23 /2025 SPECIAL JUDGE(POCSO),BHAWANIPATNA Spl/0000068/2025
33	D-BLAPL/30588/2025 BLAPL/10623/2025	ASHOK SABAT @ ASHOK KUMAR SABAT VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	SAHADEV KHUNTA /291 /2025 S.D.J.M.,BALASORE(Baleshwar) CT/0000642/2025
34	D-BLAPL/30722/2025 BLAPL/10624/2025	PODIAMI LACHHAMAN VS	UMESH CHANDRA DORA VS	PODIA PS /120 /2024 DISTRICT AND SESSIONS JUDGE,MALAKHAR

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/28598/2025 BLAPL/10625/2025	STATE OF ODISHA SUDARSAN KHADIA VS	BIDYADHAR PANDA VS	CT/0000001/2025 RENGALI /157 /2024 DISTRICT AND SESSIONS JUDGE,JHAR
36	D-BLAPL/30362/2025 BLAPL/10626/2025	STATE OF ODISHA LAXMAN @ MITU SAHOO VS	PRAVAT KUMAR NAYAK VS	CT/0000004/2025 KISHORENAGAR (ANUGUL) /44 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anug
37	D-BLAPL/30715/2025 BLAPL/10627/2025	STATE OF ODISHA SABIR ALLI VS	BIKRAM CHANDRA GHADEI VS	Spl/0000004/2025 SPL.TASK FORCE /30 /2021 A.D.J.,JALESWAR(Baleshwar)
38	D-BLAPL/30644/2025 BLAPL/10628/2025	STATE OF ODISHA SONU MAHARANA VS	SURYAKANTA DWIBEDI VS	Spl/0000200/2021 TIKABALI /204 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhama
39	D-BLAPL/30765/2025 BLAPL/10629/2025	STATE OF ODISHA TUNA PRADHAN VS	OM KUMAR BALIARSINGH VS	Spl/0000157/2025 BHUBANESWAR VIGILANCE /20 /2025 SPECIAL JUDGE(VIG),BHUBANESWAR
40	D-BLAPL/30767/2025 BLAPL/10630/2025	STATE OF ODISHA PRAVAT KUMAR SAHOO @ PRABHAT SAHOO VS	AMULYA RATNA PANDA VS	GR/0000029/2025 RANPUR /53 /2025 J.M.F.C.,RANPUR(Nayagarh )
41	D-BLAPL/30769/2025 BLAPL/10631/2025	STATE OF ODISHA SUSANTA DAKUA VS	ANUP UDAYA SENAPATI VS	GR/0000071/2025 / /0 JMFC, JAGANNATH PRASAD(Ganjam)
42	D-BLAPL/30776/2025 BLAPL/10632/2025	STATE OF ODISHA DEBARAJ KANDI VS	SANJIB KUMAR BHANJADEO VS	2(B)CC/0000009/2025 JANKIA P.S. /314 /2025 J.M.F.C.,KHURDA(Khordha )
43	D-BLAPL/30594/2025 BLAPL/10633/2025	STATE OF ODISHA SAROJ KUMAR PATEL VS	BISWARANJAN DALAI VS	GR/0000674/2025 LAIKERA /418 /2024 A.D.J.,JHARSUGUDA(Jharsuguda )
44	D-BLAPL/30777/2025 BLAPL/10634/2025	STATE OF ODISHA BHAGBAN ADBARI@BUDHA VS	ABHAS MOHANTY VS	CT/0000143/2025 MALKANGIRI /26 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang
45	D-BLAPL/30782/2025 BLAPL/10635/2025	STATE OF ODISHA HAPPY @ SATYA PRAKASH HATI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	Spl/0000007/2025 DHAULI PS /140 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0000997/2025

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46	D-BLAPL/30358/2025 BLAPL/10636/2025	SIBARAM BEHERDALAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	R.UDAYAGIRI /52 /2025 J.M.F.C,R.UDAYAGIRI(Gajapati ) GR/0000071/2025
47	D-BLAPL/30946/2025 BLAPL/10637/2025	RAKESH SAHOO @ AKA VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL TOWN /546 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001151/2025
48	D-BLAPL/30600/2025 BLAPL/10638/2025	KARTIK MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NILGIRI /86 /2025 AD-HOC A.D.J.(FTSC),BALASORE(Balesh ST/0000133/2025
49	D-BLAPL/30950/2025 BLAPL/10639/2025	RAKESH SAHOO @ AKA VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL TOWN /341 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000753/2025
50	D-BLAPL/30755/2025 BLAPL/10640/2025	ANNA GAIKWAD @ RAJESH GAIKWAD VS STATE OF ODISHA	DIPANKAR ACHARYA VS	SUNDARGARH SADAR /303 /2025 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0001279/2025
51	D-BLAPL/28316/2025 BLAPL/10641/2025	BABI @ PARAMANANDA SATHUA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	BALANGA /108 /2024 ADDL.SESIONS JUDGE,NIMPARA(Puri) ST/0000071/2024
52	D-BLAPL/30807/2025 BLAPL/10642/2025	BASANTA KETKI VS STATE OF ODISHA	DEBABRATA DASH VS	KOKSARA /194 /2025 SPECIAL JUDGE(POCSO),BHAWANIPATNA Spl/0000204/2025
53	D-BLAPL/30933/2025 BLAPL/10643/2025	PINKU DHANUAR VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	LEPHRIPADA /203 /2025 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0001357/2025
54	D-BLAPL/30707/2025 BLAPL/10644/2025	A.ESWAR@ESHU VS STATE OF ODISHA	BIJAYA KUMAR PARIDA VS	RAYAGADA G.R.P. /40 /2025 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R GR/0000545/2025
55	D-BLAPL/30771/2025 BLAPL/10645/2025	SUNAKAR NAYAK VS STATE OF ODISHA	SEJAL NAYAK VS	RAJKANIKI /288 /2024 A.D.J.-CUM-SPECIAL JUDGE,PATTAMUR ST/0000341/2025
56	D-BLAPL/30512/2025 BLAPL/10646/2025	ABUJAFAR KHAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	DERABIS /111 /2025 J.M.F.C,KENDRAPARA(Kendrapara ) GR/0000355/2025
57	D-BLAPL/30836/2025	PRAMOD BARDHAN @ PRAMOD KUMAR BARDHAN	SOUBHAGYA KUMAR DASH	R.UDAYAGIRI /17 /2021

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/10647/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000022/2021
58	D-BLAPL/31016/2025 BLAPL/10648/2025	BABLU SUNA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BARGARH /359 /2025 SPECIAL JUDGE,BARGARH(Bargarh ) Spl/0000042/2025
59	D-BLAPL/30930/2025 BLAPL/10649/2025	MARKA MAJHI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /37 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000031/2025
60	D-BLAPL/30895/2025 BLAPL/10650/2025	TARACHAND @ TARA BAG VS STATE OF ODISHA	KULDEEP MOHANTY VS	BHEDEN /10 /2025 SPECIAL JUDGE (POCSO), BARGARH(B Spl/0000040/2025
61	D-BLAPL/30899/2025 BLAPL/10651/2025	PURAN@PURNA KARKARIA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	K.SINGHPUR /57 /2025 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000034/2025
62	D-BLAPL/30664/2025 BLAPL/10652/2025	MINU @ KADAMBINI MALLIK VS STATE OF ODISHA	SARBESWAR SAHOO VS	SORO /493 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000991/2025
63	D-BLAPL/30937/2025 BLAPL/10653/2025	MANOJ KUMAR SWAIN VS STATE OF ODISHA	PRAKASH KUMAR BEURA VS	ATHGARH /264 /2025 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000567/2025
64	D-BLAPL/30945/2025 BLAPL/10654/2025	GAGAN BISHI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BOUDH /234 /2025 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud CT/0000246/2025
65	D-BLAPL/29659/2025 BLAPL/10655/2025	SANJEEB NAG VS STATE OF ODISHA	PRASANTA KUMAR SENAPATI VS	BOLANGIR SADAR /337 /2025 DISTRICT & SESSIONS JUDGE,BOLANG Spl/0000021/2025
66	D-BLAPL/30440/2025 BLAPL/10656/2025	SUDIPTA SAMANTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /267 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000099/2025
67	D-BLAPL/31018/2025 BLAPL/10657/2025	SANJAYA JANI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /744 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHAL GR/0002131/2025
68	D-BLAPL/30337/2025 BLAPL/10658/2025	SANKAR NAIK VS	PRAFULLA KUMAR KHATEI VS	BAGHAMARI /119 /2025 J.M.F.C.,KHURDA(Khordha )

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69	D-BLAPL/30932/2025 BLAPL/10659/2025	STATE OF ODISHA ASWINI SABAR VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	GR/0000481/2025 PADMAPUR /37 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000031/2025
70	D-BLAPL/30595/2025 BLAPL/10660/2025	KUNA @ BINAYAK PATRA VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	KHURDA SADAR /20 /2023 2ND A.D.J,KHURDA(Khordha ) ST/0000025/2024
71	D-BLAPL/30942/2025 BLAPL/10661/2025	KANHA SAMANTRAY @ KANHU SAMANTRAY VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	CHANDANPUR /181 /2025 GRAMA NYAYADHIKARI,PURI(Puri) GR/0000635/2025
72	D-BLAPL/30822/2025 BLAPL/10662/2025	BEJU JANI VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	RAYAGADA TOWN /18 /2025 DIST.& SESSIONS JUDGE,RAYAGADA(I CT/0000027/2025
73	D-BLAPL/30971/2025 BLAPL/10663/2025	NITAI MANDAL @ NITYANANDA MANDAL VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /301 /2020 SPECIAL JUDGE,MALKANGIRI(Malkang TR/0000086/2020
74	D-BLAPL/30797/2025 BLAPL/10664/2025	AKRUR @ AKRURA MAJHI VS STATE OF ODISHA(VIG.)	DEVASHIS PANDA VS	VIGILANCE PS (BERHAMPUR) /8 /2025 SPECIAL JUDGE (VIGILANCE), PHULBA GR/0000002/2025
75	D-BLAPL/30978/2025 BLAPL/10665/2025	SEFAUL HAQUE VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	BANHARPALI /88 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000818/2025
76	D-BLAPL/30684/2025 BLAPL/10666/2025	NETRAMANI BHAINSA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	LAIKERA /187 /2025 A.D.J.,JHARSUGUDA(Jharsuguda ) CT/0000250/2025
77	D-BLAPL/30687/2025 BLAPL/10667/2025	BULU @ BISWANATH MALLIK VS STATE OF ODISHA	SARBESWAR SAHOO VS	SORO /493 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000991/2025
78	D-CMAPL/32677/2025 CMAPL/292/2025	NIRANJAN DAS VS ARAVIND AGRAWAL, IAS	SUBHADUTTA ROUSTRAY VS	// () //
79	D-CMAPL/38976/2025 CMAPL/293/2025	SHRI SHRI GOPAL JEW NANDA KISHORE DEB VS LAXMI NARAYAN KHUNTIA	PRONOY MOHANTY VS	// () //

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80	D-CMAPL/33935/2025 CMAPL/294/2025	LINGARAJ BASANTARA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// () //
81	D-CMP/40702/2025 CMP/1614/2025	HARIHAR MOHANTY VS KHAGESWAR MOHANTY	KARUNAKAR GAYA VS	// DIST.&SESSIONS JUDGE,KENDRAPARA RFA/0000039/2022
82	D-CMP/40789/2025 CMP/1615/2025	RANJUBALA MOHANTY VS GYANARANJAN JENA	ABHAS MOHANTY VS	// CIVIL JUDGE (S.D), PIPILI(Puri) CS/0000124/2023
83	D-CMP/41065/2025 CMP/1616/2025	BHABANI SHANKAR NANDA VS BIDESHI GIRI	Anupam Dash VS	// CIVIL JUDGE (SD),RAIRANGAPUR(May EC/0000013/2023
84	D-CMP/40720/2025 CMP/1617/2025	JASOBANTA KUMAR BISHI VS PRABIN KUMAR MUND	DWARIKA PRASAD MOHANTY VS	// CIVIL JUDGE(SD),JAIPATNA(Kalahandi) CS/0000035/2023
85	D-CMP/41442/2025 CMP/1618/2025	N. BALKRISHNA VS NAGIREDILA HEMAVATI	KISHORE KUMAR MISHRA VS	// CIVIL JUDGE (SD),CHATRAPUR(Ganjam IA/0000016/2025
86	D-CONTC/39862/2025 CONTC/4631/2025	RANJIT KUMAR NAYAK VS BASANTA KUMAR NAYAK,D.E.O,BALASORE	ADV. VS	// () //
87	D-CONTC/29641/2025 CONTC/4632/2025	PRABINA KUMARI MAHARIA @ MAHURIA@PRABINA MAHARIA@MAHURIA VS AKABARAM SASYA REDDY,SUB-COLLECTOR-CUM-E.O, JEYPORE MUNICIPALITY, KORAPUT	SURYAKANTA DASH VS	// () //
88	D-CONTC/39928/2025 CONTC/4633/2025	KRUTIBAS NAYAK VS GIRISH S.N,IAS	M/S AMIYA KUMAR CHHATOI , P.K.SINHA, S.MAHAPATRA, P.K.PATRA VS	// () //
89	D-CONTC/39929/2025 CONTC/4634/2025	CHANDRA SEKHAR PADHY VS GIRISH S.N.,IAS	M/S AMIYA KUMAR CHHATOI , P.K.SINHA, S.MAHAPATRA, B.ROUT, P.K.PATRA VS	// () //
90	D-CONTC/40535/2025 CONTC/4635/2025	HEMANTA KUMAR MISHRA VS MANASI NIMBHAL, IAS	HARIPAD MOHANTY VS	// () //
91	D-CONTC/41290/2025	BIMAL PATTNAIK	ADV	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/4636/2025	VS DIPTESH KUMAR PATTNAYAK,IPS	VS	0 //
92	D-CONTC/36755/2025 CONTC/4637/2025	CH.SYAM SUNDAR PATRO VS SANJAY KUMAR SINGH,PRINCIPAL SECY.,DEPT OF FOOD AND CIVIL SUPPLIES,BBSR,KHURDA	ADV. VS	// 0 //
93	D-CONTC/40770/2025 CONTC/4638/2025	TRAILOKYARANJAN DASH VS MANOJ KUMAR PADHY,DIRECTOR,TE AND SCERT,ODISHA	ADV. VS	// 0 //
94	D-CONTC/41044/2025 CONTC/4639/2025	DINABANDHU SAHOO VS AMITI PRASNNA KIRO, CHIEF CONSTRUCTION ENGNR.RURAL WORKS,KEONJHAR	ADV. VS	// 0 //
95	D-CONTC/41225/2025 CONTC/4640/2025	DR.INDRANEE SWAIN VS ASWATHI S,IAS	M/S.AVIJIT MISHRA,K.PRAJWAL,S.BEHERA VS	// 0 //
96	D-CONTC/37761/2025 CONTC/4641/2025	KISHOR PRADHAN VS MUKESH BHAMU,IPS	ADV. VS	// 0 //
97	D-CONTC/40206/2025 CONTC/4642/2025	SANJUKTA KUMARI PANDA VS RAMA CHANDRA PATTNAYAK,TAHASILDAR,SANAKHEMUNDI,GANJAM	ADV. VS	// 0 //
98	D-CONTC/40376/2025 CONTC/4643/2025	UMAKANTA SAHU VS SUSANTA KUMAR NATH,IPS	ADV. VS	// 0 //
99	D-CONTC/38528/2025 CONTC/4644/2025	SURENDRA KUMAR SAHOO VS BIRENDRA KORKORA,DIRECTOR,SECONDARY EDUCATION,ODISHA	ADV. VS	// 0 //
100	D-CONTC/38564/2025 CONTC/4645/2025	BIJAYA KUMAR RATH VS SAMARESH MOHANTY,EXECUTIVE OFFICER,PHULBANI MUNICIPALITY,KANDHMAL	ADV. VS	// 0 //
101	D-CONTC/38601/2025 CONTC/4646/2025	RAMANI MAHAPATRA VS GENDRA KUJUR,DIST. EDUCATION OFFICER,DEOGARH	ADV. VS	// 0 //
102	D-CONTC/38685/2025 CONTC/4647/2025	RADHESHYAM PATRA VS	PARAMANANDA MISHRA VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/40452/2025 CONTC/4648/2025	PRADEEP KUMAR NAG,DIST. EDUCATION OFFICER,BOLANGIR DEBENDRA KUMAR BEHERA VS JAGABANDHU SAHU, DIST.EDUCATION OFFICER,BHADRAK	SONITA BISWAL VS	// // ()
104	D-CONTR/30339/2025 CONTR/24/2025	GAJENDRA MALIK VS R.K.ACHARYA,S.I,SORO P.S	SANTOSH KUMAR DWIVEDY VS	// //0 ()
105	D-CRLA/30030/2025 CRLA/1133/2025	PYARILAL SABAR VS STATE OF ODISHA	SAHASRANSU SOURAV VS	BUDEN /97 /2018 A.D.J.,PADAMPUR(Bargarh ) CT/000012/2019
106	D-CRLA/30628/2025 CRLA/1134/2025	KAMALAKANTA SAGAR VS STATE OF ODISHA	JAGAJIT PANDA VS	RAIRANGPUR TOWN /131 /2023 A.D.J.,RAIRANGAPUR(Mayurbhanj) ST/0000061/2023
107	D-CRLA/30087/2025 CRLA/1135/2025	BAINA@BAIKUNTHA NAYAK VS STATE OF ODISHA	SUSMITA PATTNAIK VS	SATYABADI /66 /2018 AD-HOC A.D.J.,(FTSC),PURI(Puri) TR/0000134/2023
108	D-CRLA/30127/2025 CRLA/1136/2025	DURYODHAN MAJHI@PADMA MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LARAMBA /167 /2024 SPECIAL JUDGE,PATNAGARH(Balangir) Spl/0000028/2024
109	D-CRLA/30399/2025 CRLA/1137/2025	BINDU MALLIA@PRADYUMNA KUMAR MALLIA VS STATE OF ODISHA	GYANA RANJAN DHAL VS	LINGARAJ P.S. /164 /2025 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE TR/0000289/2025
110	D-CRLA/30502/2025 CRLA/1138/2025	BANSIDHAR NAIK VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	CHHENDIPADA /112 /2019 AD-HOC A.D.J.(FTSC),ANGUL(Anugul ) CT/0000036/2019
111	D-CRLA/30646/2025 CRLA/1139/2025	PRAKASH CHANDRA BRAHMA VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	TANGI /79 /2020 1ST A.D.J., CUTTACK(Cuttack) ST/0000310/2022
112	D-CRLA/30095/2025 CRLA/1140/2025	SANDA PANGI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	DAMANJODI /37 /2022 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000111/2022
113	D-CRLA/30619/2025 CRLA/1141/2025	KHAGESWAR MALLICK@KHAGESWAR MALLIK VS STATE OF ODISHA	UMAKANTA BARIK VS	HATIBARI /4 /2016 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000007/2016

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMA/26863/2025 CRLMA/142/2025	PRATAP DEHURY@PRATAP DEHUTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JUJUMURA /88 /2013 () //
115	D-CRLMA/29367/2025 CRLMA/143/2025	SIBA JENA VS STATE OF ODISHA	LALITENDU MISHRA VS	NARASINGHPUR /77 /2004 A.D.J.,ATHAGARH(Cuttack) CRA/000016/2025
116	D-CRLMC/28503/2025 CRLMC/4112/2025	ASHOK KUMAR SWAIN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	MANCHESWAR P.S. /497 /2022 J.M.F.C.(II),BHUBANESWAR(Khordha ) CT/0008015/2022
117	D-CRLMC/28666/2025 CRLMC/4113/2025	HRUDANANDA HATI VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	ERASAMA /127 /2012 J.M.F.C.,ERASAMA(Jagatsinghapur ) GR/0001146/2012
118	D-CRLMC/29386/2025 CRLMC/4114/2025	MIR KUDRAT ALLI VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	DERABIS /118 /2025 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000056/2025
119	D-CRLMC/29947/2025 CRLMC/4115/2025	KIRAN RANI MAHARANA VS STATE OF ODISHA	DURGA PRASAD BHANJA VS	BAIDYANATHPUR /98 /2023 S.D.J.M.,BERHAMPUR(Ganjam) ICC/0000137/2024
120	D-CRLMC/30066/2025 CRLMC/4116/2025	LOKNATH MOHANTY VS STATE OF ODISHA	BHARATI DASH VS	HIRAKUD /148 /2023 DISTRICT & SESSIONS JUDGE,SAMBAL CRREV/0000001/2025
121	D-CRLMC/30096/2025 CRLMC/4117/2025	RAMA CHANDRA PRADHAN @ RAMA PRADHAN VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	CHANDANPUR /248 /2015 GRAMA NYAYADHIKARI,PURI(Puri) GR/0002879/2015
122	D-CRLMC/30202/2025 CRLMC/4118/2025	MOHAN CHARAN BHUIAN @ BHUYAN VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	BHANDARIPOKHARI /511 /2024 J.M.F.C.,BHADRAK(Bhadrak ) GR/0000496/2024
123	D-CRLMC/30225/2025 CRLMC/4119/2025	SATYAPIRA KHANDAYATRAY @ SATYAPIR KHANDAYATRAY VS STATE OF ODISHA	SATYA JEET ROUT VS	JODAPADAR /18 /2025 JMFC, KANAS(Puri) GR/0000029/2025
124	D-CRLMC/30275/2025 CRLMC/4120/2025	SONU SAHOO VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	UDITNAGAR /23 /2021 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000017/2021
125	D-CRLMC/30330/2025	SUVENDU KUMAR DAS	BRAJA MOHAN SARANGI	CAPITAL P.S. /487 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/4121/2025	VS STATE OF ODISHA	VS	S.D.J.M.,BHUBANESWAR(Khordha ) ICC/0007312/2024
126	D-CRLMC/30282/2025 CRLMC/4122/2025	PRADEEP KUMAR PANDA VS STATE OF ODISHA	KUMAR KASHYAP VS	JALESWAR /235 /2023 A.D.J.,JALESWAR(Baleshwar) Spl/0000145/2023
127	D-CRLMC/30350/2025 CRLMC/4123/2025	UJJAL MISTRY VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	RAIGHAR /92 /2017 SPECIAL JUDGE(POCSO), NABARANGPUR TR/0000098/2020
128	D-CRLMC/30415/2025 CRLMC/4124/2025	PRADYUMNA KUMAR MALLICK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	NAUGAON /65 /2025 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) GR/0000457/2025
129	D-CRLMC/30949/2025 CRLMC/4125/2025	PRADYUMNA SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /237 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000153/2024
130	D-CRLMC/30845/2025 CRLMC/4126/2025	SOUMEN BANARJEE VS ANIL KUMAR MODI	ARIJEET MISHRA VS	/ /0 J.M.F.C.,ANGUL(Anugul ) ICC/0000041/2021
131	D-CRLMC/30874/2025 CRLMC/4127/2025	BHAVANI PRASAD PATNAIK @ BHABANI PRASAD PATTNAIK VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	KUNDRAN /90 /2022 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko) GR/0000977/2022
132	D-CRLMC/30875/2025 CRLMC/4128/2025	DILIP PANDEY @ DILLIP PANDE VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	TITILAGARH /315 /2017 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH GR/0000468/2017
133	D-CRLMC/28418/2025 CRLMC/4129/2025	PADMANAV DAS VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	KONARK /45 /2019 J.M.F.C.,KONARK(Puri) GR/0000107/2019
134	D-CRLMC/30906/2025 CRLMC/4130/2025	GYANA RANJAN JENA VS STATE OF ODISHA	BIDYADHAR MANSING VS	BARGARH /373 /2025 SPECIAL JUDGE,BARGARH(Bargarh ) Spl/0000046/2025
135	D-CRLMC/30099/2025 CRLMC/4131/2025	BAPUNI @ SOUMITRA PRADHAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	Tantiapal Marine /62 /2025 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0001220/2025
136	D-CRLMC/30958/2025 CRLMC/4132/2025	JITU@JITENDRA BISHOI VS	SOUMYA JYOTI BISWAL VS	CHANDRASEKHARPUR /428 /2020 J.M.F.C.(II),BHUBANESWAR(Khordha )

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMC/30599/2025 CRLMC/4133/2025	STATE OF ODISHA LIJALATA KANDI @ LIZARANI KANDI VS	BIJAYA KUMAR BEHERA 1 VS	CT/0005260/2020 BINJHARPUR /279 /2018 S.D.J.M.,JAJPUR(Jajapur )
138	D-CRLMC/31036/2025 CRLMC/4134/2025	STATE OF ODISHA BABULI @ MITRABHANU PRADHAN VS	BIRAJA PRASAD NANDA VS	CT/0001204/2018 BARKOTE /79 /2025 J.M.F.C., BARKOTE(Debagarh )
139	D-CRLMC/30893/2025 CRLMC/4135/2025	STATE OF ODISHA LAXMI RAY VS	BIRAJA PRASANNA DAS VS	CT/0000078/2025 KHARIAR /154 /2025 J.M.F.C.,KHARIAR(Nuapada )
140	D-CRLMC/30972/2025 CRLMC/4136/2025	STATE OF ODISHA NIKHAT PARWEEN @ NIKHAT PARBIN VS	SWAGATIKA SAHOO VS	CT/0000153/2025 KHETRARAJPUR /44 /2025 S.D.J.M.,SAMBALPUR(Sambalpur)
141	D-CRLMC/30974/2025 CRLMC/4137/2025	STATE OF ODISHA AHALYA DAS VS	SWAGATIKA SAHOO VS	GR/0000396/2025 PURUSHOTTAMPUR /195 /2020 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),P
142	D-CRLMC/29812/2025 CRLMC/4138/2025	STATE OF ODISHA PUNYA PRASUN MOHANTY VS	SUBASH CHANDRA PUSPALAKA VS	GR/0000189/2020 INFOCITY PS /562 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha )
143	D-CRLMC/29815/2025 CRLMC/4139/2025	STATE OF ODISHA PUNYA PRASUN MOHANTY VS	SUBASH CHANDRA PUSPALAKA VS	CT/0002090/2024 INFOCITY PS /142 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha )
144	D-CRLMP/30288/2025 CRLMP/1312/2025	STATE OF ODISHA ALIVA DASH VS	RAJESWAR HOTA VS	CT/0000484/2025 //0 SPECIAL JUDGE(VIG),BHUBANESWAR
145	D-CRLMP/30124/2025 CRLMP/1313/2025	STATE OF ODISHA(VIG.) SAROJINI PRADHAN VS	AMITAV TRIPATHY VS	GR/0000013/2014 //0 J.M.F.C.,KHANDAPARA(Nayagarh )
146	D-CRLMP/29572/2025 CRLMP/1314/2025	STATE OF ODISHA ASHOK KUMAR JENA VS	AMITAV TRIPATHY VS	CMC/0000073/2025 //0 ( )
147	D-CRLMP/30161/2025 CRLMP/1315/2025	SUNITA PARIDA DR. J.KARTIKESHWAR PATRO VS	RABINDRA KUMAR MISHRA VS	// BERHAMPUR CYBER CRIME /54 /2025 ( ) //
		STATE OF ODISHA		

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRLMP/30529/2025 CRLMP/1316/2025	BASANTI DALEI VS STATE OF ODISHA	KULDEEP MOHANTY VS	// () //
149	D-CRLREV/30378/2025 CRLREV/754/2025	PANKAJ DAS VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	DIGAPAHANDI /62 /2004 2ND A.D.J.,BERHAMPUR(Ganjam) CRA/0000008/2014
150	D-CRLREV/30970/2025 CRLREV/755/2025	MD.WAHAB KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken CMC/0000127/2025
151	D-FAO/41030/2025 FAO/443/2025	ORIENTAL INSURANCE COMPANY LTD., KHURDA VS SANGITA KUMARI	NIBEDITA MOHANTY VS	// COMNR FOR EMPLOYEES COMPENSAT EC/0000054/2023
152	D-FAO/41074/2025 FAO/444/2025	LEGAL MANAGER (T.P.CELL), M/S . NEW INDIA ASSURANCE CO.LTD, CUTTACK VS SAROJ KUMAR MALLICK	GOPAL CHANDRA SAMANTARAY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000169/2015
153	D-GUAP/40626/2025 GUAP/12/2025	ANTARYAMI BEHERA VS DR.SUKANTA KUMAR JENA	ADYASIDHI MISHRA VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000421/2013
154	D-MACA/40629/2025 MACA/1093/2025	POONAM KANUNGO VS DIRECTOR,S.W.T.P.,KHURDA	BISHNU BRATA SINGH VS	// III M.A.C.T.,BHUBANESWAR(Khordha ) Mac/0000173/2017
155	D-MATA/40667/2025 MATA/381/2025	SANGHAMITRA DAS VS RAJIV RANJAN DAS	TAPASWINI SINHA VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0000593/2020
156	D-MATA/41007/2025 MATA/382/2025	SUSHREE SASWATI PRADHAN VS RAJAT KUMAR BARAL	SWARUP KUMAR PATNAIK VS	// JUDGE, FAMILY COURT, DHENKANAL CP/0000065/2024
157	D-MATA/40359/2025 MATA/383/2025	SAROJ KUMAR SAHU VS SIBANI SENAPATI	PRASANTA KUMAR NANDA VS	// JUDGE FAMILY COURT,RAYAGADA(R CP/0000029/2024
158	D-MATA/41289/2025 MATA/384/2025	AHALYA SAHOO VS LOKANATH SAHOO	TAPASWINI SINHA VS	// JUDGE, FAMILY COURT, NAYAGARH(N CP/0000058/2022
159	D-MATA/41413/2025	BOMALI SMITA @ BOMMALI SMITA	SOUBHAGYA KUMAR DASH	//

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	MATA/385/2025	VS BOMALI SATISH KUMAR	VS	JUDGE FAMILY COURT,ROURKELA(Su CP/0000175/2019
160	D-RPFAM/39914/2025 RPFAM/308/2025	RAJESHWAR PRASAD SHAH VS RENU SHAH	ANAM CHARAN PANDA VS	// JUDGE FAMILY COURT,ROURKELA(Su Crp/0000119/2023
161	D-RPFAM/40423/2025 RPFAM/309/2025	RAJALAXMI BHARATI VS SURYAKANTA BHARATI	BISWARANJAN DALAI VS	// JUDGE,FAMILY COURT,JAGATSINGPU Crp/0000049/2020
162	D-RSA/35191/2025 RSA/490/2025	MAHESWAR SINGH VS DHANAMANI SINGH	SUBASH CHANDRA ACHARYA VS	// 2ND A.D.J., BARIPADA(Mayurbhanj) RFA/0000056/2023
163	D-RVWPET/39401/2025 RVWPET/231/2025	STATE OF ODISHA VS MANAS RANJAN SAHOO	SASWAT DAS,A.G.A VS	// ( //
164	D-TRP(C)/40366/2025 TRP(C)/354/2025	SUJATA SAHOO VS BAPI SAHOO	ARUN KUMAR DAS 1 VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000481/2025
165	D-TRP(C)/40520/2025 TRP(C)/355/2025	SUJATA KUMARI MISHRA VS PRABODH KUMAR MISHRA	AKSHAYA KUMAR PATI VS	// JUDGE FAMILY COURT,RAYAGADA(Ra CP/0000063/2025
166	D-TRP(C)/40575/2025 TRP(C)/356/2025	LIPSA SAHOO VS SUVENDU KUMAR SAHOO	OM SWARUP VS	// JUDGE, FAMILY COURT, NAYAGARH(N CP/0000162/2025
167	D-TRPCRL/30384/2025 TRPCRL/93/2025	PRAGYAN@PRAJNA MOHANTY@DAS VS RANJIT KUMAR DAS	SATYA RANJAN MOHAPATRA VS	//0 JUDGE FAMILY COURT,CUTTACK(Cutta CRL.EXN/0000042/2022
168	D-WA/40070/2025 WA/1587/2025	STATE OF ODISHA VS JATINDRA KUMAR NANDA	SAROJ KUMAR JEE,A.G.A VS	// ( //
169	D-WA/37270/2025 WA/1588/2025	STATE OF ODISHA VS ASHISHA KUMAR BISWAL	DEBASHIS TRIPATHY,A.G.A VS	// ( //
170	D-WA/39926/2025 WA/1589/2025	PRADIP KUMAR MEHER VS	SOUGAT DASH VS	// (

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171	D-WA/39024/2025 WA/1590/2025	THE CHIEF EXECUTIVE OFFICER, SAMBALPUR DISTRICT CO OPERATIVE CENTRAL BANK,BARGARH M/S. UTKAL METALLICS LIMITED , ROURKELA VS STATE OF ODISHA	SANWAL TIBREWAL VS	// // ()
172	D-WA/40937/2025 WA/1591/2025	KHUNTIA NIJOGA VS STATE OF ODISHA	PATITAPABAN PANDA VS	// () //
173	D-WP(C)/40856/2025 WP(C)/28641/2025	UNION OF INDIA VS V. RAMESH	MANOJ KUMAR PATI, S.P.C VS	// () //
174	D-WP(C)/26816/2025 WP(C)/28642/2025	DR.NIRJHARINEE NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// () //
175	D-WP(C)/36087/2025 WP(C)/28643/2025	THE MANAGER, NEW INDIA ASSURANCE CO. LTD., CUTTACK VS SANTILATA MALIK	PRASANTA KUMAR MAHALI VS	// () //
176	D-WP(C)/40721/2025 WP(C)/28644/2025	BHAGYALAXMI SLEF HELP GROUP, DHENKANAL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //
177	D-WP(C)/41227/2025 WP(C)/28645/2025	ROJI JENA @ ROJI RAJ VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// () //
178	D-WP(C)/39743/2025 WP(C)/28646/2025	BABI NAIK VS ARAKHITA PRUSTY	RABINDRANATH BARIK VS	// () //
179	D-WP(C)/41183/2025 WP(C)/28647/2025	KISHORE CHANDRA PANDA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// () //
180	D-WP(C)/41228/2025 WP(C)/28648/2025	PITAMBER DHAL VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SANJIB MOHANTY VS	// () //
181	D-WP(C)/36825/2025 WP(C)/28649/2025	SUDARSAN SAMAL VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// () //

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182	D-WP(C)/40997/2025 WP(C)/28650/2025	PITAMBAR NANDA VS UNION OF INDIA	ABHIRAM SWAIN VS	// 0 //
183	D-WP(C)/40036/2025 WP(C)/28651/2025	PRADIP CHANDRA DAS VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
184	D-WP(C)/40656/2025 WP(C)/28652/2025	CHITTA RANJAN DHAL VS STATE OF ODISHA	NIRMAL CHANDRA DAS VS	// 0 //
185	D-WP(C)/40045/2025 WP(C)/28653/2025	UCO BANK, BHADRAK BRANCH VS PRESIDING OFFICER, DEBTS RECOVERY TRIBUNAL, CUTTACK	SUNIL KUMAR SWAIN VS	// 0 //
186	D-WP(C)/31389/2025 WP(C)/28654/2025	MD. ZAHID HUSSAIN VS UNION OF INDIA	ABHAS MOHANTY VS	// 0 //
187	D-WP(C)/40567/2025 WP(C)/28655/2025	PRADIPTA KUMAR PRAHALLADA SWAIN VS THE ASST COMMISSIONER OF CT AND GST ,CUTTACK	SRIMAN ARPIT MOHANTY VS	// 0 //
188	D-WP(C)/41226/2025 WP(C)/28656/2025	MD. NAZIMUDDIN VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
189	D-WP(C)/39993/2025 WP(C)/28657/2025	BALARAM PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
190	D-WP(C)/35391/2025 WP(C)/28658/2025	SUJIT KUMAR JENA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
191	D-WP(C)/40831/2025 WP(C)/28659/2025	SURESH TRIPATHI @ TRIPATHY VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA,CTC	SRIMAN ARPIT MOHANTY VS	// 0 //
192	D-WP(C)/41211/2025 WP(C)/28660/2025	SARASWATI TRIPATHY VS EXECUTIVE ENGINEER, ELECTRICAL (TPCODL), BBSR	SURESH CHANDRA DASH VS	// 0 //
193	D-WP(C)/41134/2025	SUSAN KUMAR PANDA	SUCHETA GUMANSINGH	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/28661/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/41232/2025 WP(C)/28662/2025	DAMA BEHERA VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SANJIB MOHANTY VS	// 0 //
195	D-WP(C)/40412/2025 WP(C)/28663/2025	SATISH RANJAN SAMANTRAY VS UNION OF INDIA	RAMDAS ACHARY VS	// 0 //
196	D-WP(C)/35478/2025 WP(C)/28664/2025	SIVA PRASAD TADA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
197	D-WP(C)/40419/2025 WP(C)/28665/2025	MAHENDRA NATH SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
198	D-WP(C)/40764/2025 WP(C)/28666/2025	DHRUBA CHARAN DEHURI VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
199	D-WP(C)/40052/2025 WP(C)/28667/2025	BIJAY KUMAR SAMAL VS THE GENERAL MANAGER UCO BANK, WEST BENGAL	BINI MISHRA VS	// 0 //
200	D-WP(C)/41231/2025 WP(C)/28668/2025	NRUSINGHA CHARAN PATRA VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SANJIB MOHANTY VS	// 0 //
201	D-WP(C)/40537/2025 WP(C)/28669/2025	JITENDRA KUMAR BISOYI VS STATE OF ODISHA	MADAN MOHAN SWAIN VS	// 0 //
202	D-WP(C)/40197/2025 WP(C)/28670/2025	PRASANNA KUMAR BEHERA VS STATE OF ORISSA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
203	D-WP(C)/38452/2025 WP(C)/28671/2025	DEBASARA KANHAR VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// 0 //
204	D-WP(C)/40055/2025 WP(C)/28672/2025	CHHANDAMITRA MISHRA VS	LAXMINARAYAN RAYATSINGH VS	// 0

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205	D-WP(C)/40587/2025 WP(C)/28673/2025	STATE OF ODISHA PRAGATI BLOCK LEVEL FEDERATION RF, NABARANGPUR VS	SUBHADUTTA ROUTRAY VS	// // ()
206	D-WP(C)/40220/2025 WP(C)/28674/2025	STATE OF ODISHA JAI BALAJI JYOTI STEELS LTD., ROURKELA VS	ABHISEK AGARWAL VS	// // ()
207	D-WP(C)/40237/2025 WP(C)/28675/2025	T.P.WESTERN ODISHA DISTRIBUTION LTD., SAMBALPUR NALINAKSHYA NAYAK VS	BIBHU PRASAD MOHANTY VS	// // ()
208	D-WP(C)/40732/2025 WP(C)/28676/2025	LOPAMUDRA DAS KHAGESWAR KHOSAL VS	BISWABIHARI MOHANTY VS	// // ()
209	D-WP(C)/40218/2025 WP(C)/28677/2025	STATE OF ODISHA PRAVAKAR JENA VS	BIJOY DASMOHAPATRA VS	// // ()
210	D-WP(C)/40444/2025 WP(C)/28678/2025	SPECIAL CERTIFICATE OFFICER, BALASORE GANPUR G.P.L.F,KENDUJHAR VS	RAJIV KUMAR MAHANTA VS	// // ()
211	D-WP(C)/40841/2025 WP(C)/28679/2025	STATE OF ODISHA VIVEK GARG VS	AMIT PRASAD BOSE VS	// // ()
212	D-WP(C)/40445/2025 WP(C)/28680/2025	NEHA GARG CHANDAN DAS VS	MALAYA KUMAR MISHRA VS	// // ()
213	D-WP(C)/38265/2025 WP(C)/28681/2025	COLLECTOR, JAJPUR SABITA SUTRADHAR VS	PRAVASH CHANDRA JENA VS	// // ()
214	D-WP(C)/39991/2025 WP(C)/28682/2025	SUBASH NAYAK ABHIRAM KARUAN @ GOUDA VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
215	D-WP(C)/39997/2025 WP(C)/28683/2025	STATE OF ODISHA BHIKRAM KHRSEL VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
		STATE OF ODISHA		//

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216	D-WP(C)/38314/2025 WP(C)/28684/2025	PURNA CHANDRA PRUSTY VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //
217	D-WP(C)/40240/2025 WP(C)/28685/2025	SUPERINTENDING ENGINEER, BURLA IRRIGATION DIVISION,SAMBALPUR VS THE ASST PROVIDENT FUND COMMISSIONER, EPFO REGIONAL OFFICE,SAMBALPUR	AJODHYA RANJAN DASH, A.G.A VS	// 0 //
218	D-WP(C)/40160/2025 WP(C)/28686/2025	ARUN KUMAR SINGH SAMANTA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
219	D-WP(C)/40283/2025 WP(C)/28687/2025	NILAKANTHA NAYAK VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
220	D-WP(C)/40446/2025 WP(C)/28688/2025	BABISRI MUDULI VS STATE OF ODISHA	SATYA PURNA PANDA VS	// 0 //
221	D-WP(C)/40182/2025 WP(C)/28689/2025	SUKESINI SAHOO VS STATE OF ODISHA	PRASANNA KUMAR DASH VS	// 0 //
222	D-WP(C)/40222/2025 WP(C)/28690/2025	PABITRA SAHOO VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
223	D-WP(C)/40448/2025 WP(C)/28691/2025	CHANDAN DAS VS COLLECTOR, JAJPUR	MALAYA KUMAR MISHRA VS	// 0 //
224	D-WP(C)/41230/2025 WP(C)/28692/2025	DUSASAN SAHOO VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SANJIB MOHANTY VS	// 0 //
225	D-WP(C)/41392/2025 WP(C)/28693/2025	DR. SARAT KUMAR ROUT VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
226	D-WP(C)/40224/2025 WP(C)/28694/2025	LAXMIPRIYA MOHANTY VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
227	D-WP(C)/41386/2025	NIRUPA NAG	SAMEER KUMAR DAS	//

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	WP(C)/28695/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/41396/2025 WP(C)/28696/2025	DEBAKI MALLICK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
229	D-WP(C)/40202/2025 WP(C)/28697/2025	RUDRANARAYAN DAS VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// 0 //
230	D-WP(C)/40449/2025 WP(C)/28698/2025	BHARAT BHUSAN PANDA @ BHARAT BHUSAN PANDA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
231	D-WP(C)/40264/2025 WP(C)/28699/2025	SUBHASINI SWAIN VS STATE OF ODISHA	SUBRAT KUMAR NAYAK VS	// 0 //
232	D-WP(C)/41063/2025 WP(C)/28700/2025	UNION OF INDIA, GENERAL MANAGER, EAST COAST RAILWAY, KHURDA VS V.KISHORE KUMAR	GOPINATH SETHI VS	// 0 //
233	D-WP(C)/40987/2025 WP(C)/28701/2025	BASANTI SWAIN VS STATE OF ODISHA	PADMANAVA JENA VS	// 0 //
234	D-WP(C)/40261/2025 WP(C)/28702/2025	MADHUSMITA ROUT VS STATE OF ODISHA	PRASANNA KUMAR SWAIN VS	// 0 //
235	D-WP(C)/40429/2025 WP(C)/28703/2025	DAMAYANTI SENDHA VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// 0 //
236	D-WP(C)/40500/2025 WP(C)/28704/2025	MITRA PODH VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
237	D-WP(C)/41410/2025 WP(C)/28705/2025	MAA SUNDARSUNI MATRU ASTHAN GAJALAXMI PUJA PRATISHAN, DHENKANAL VS STATE OF ODISHA	BISWA CHANDAN MOHANTY VS	// 0 //
238	D-WP(C)/41089/2025 WP(C)/28706/2025	DR.DEBASISH MOHAPATRA VS	SATYAJIT MOHAPATRA (2) VS	// 0

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239	D-WP(C)/40400/2025 WP(C)/28707/2025	STATE OF ODISHA HEMALATA KABI VS	MAHENDRA KUMAR SAHOO VS	// // 0
240	D-WP(C)/41422/2025 WP(C)/28708/2025	STATE OF ODISHA RAKESH KUMAR MALLICK VS	APARESH BHOI VS	// // 0
241	D-WP(C)/40340/2025 WP(C)/28709/2025	UNION BANK OF INDIA, BBSR DIPTIRANJAN SETHI VS	SOUBHAGYA SWAIN VS	// // 0
242	D-WP(C)/40057/2025 WP(C)/28710/2025	STATE OF ODISHA NABAJYOTI MISSION SHAKTI MAHASANGHA VS	NARESH CHANDRA JENA VS	// // 0
243	D-WP(C)/41304/2025 WP(C)/28711/2025	STATE OF ODISHA SHREE JAGANNATH TEMPLE TRUST, BHADRAK VS	ASHOK KUMAR PANIGRAHI VS	// // 0
244	D-WP(C)/40948/2025 WP(C)/28712/2025	STATE OF ODISHA RAJIBLOCHAN PATRA VS	SAMEER KUMAR DAS VS	// // 0
245	D-WP(C)/40279/2025 WP(C)/28713/2025	STATE OF ODISHA SABITA PATEL VS	SOUMENDRA PATTANAIAK VS	// // 0
246	D-WP(C)/40373/2025 WP(C)/28714/2025	STATE OF ODISHA TRILOCHANA KHATAI VS	ASHOK DAS VS	// // 0
247	D-WP(C)/41328/2025 WP(C)/28715/2025	STATE OF ODISHA MANAS BEHERA VS	ASHIT KUMAR DASH VS	// // 0
248	D-WP(C)/40514/2025 WP(C)/28716/2025	STATE OF ODISHA M/S P A PROJECT PVT LIMITED, ANGUL VS	KSHIROD KUMAR SAHOO VS	// // 0
249	D-WP(C)/40456/2025 WP(C)/28717/2025	PRINCIPAL COMMISSIONER OF CGST CENTRAL EXCISE AND CUSTOMS SANJIB KUMAR GIRI VS	SANTOSH KUMAR DWIVEDY VS	// // 0
		ALL INDIA COUNCIL FOR TECHNICAL EDUCATION, NEW DELHI		//

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250	D-WP(C)/40403/2025 WP(C)/28718/2025	PUSPA LATA SAHU VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
251	D-WP(C)/40499/2025 WP(C)/28719/2025	ABHIRAM MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
252	D-WP(C)/41310/2025 WP(C)/28720/2025	DR. NURUL AMIN VS STATE OF ORISSA	DEBASISH SAMAL VS	// 0 //
253	D-WP(C)/38805/2025 WP(C)/28721/2025	KUNDALI G.P.L.F,BALIAPAL BLOCK,BALASORE VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
254	D-WP(C)/41306/2025 WP(C)/28722/2025	PRASANTA KUMAR RANBIR VS THE BRANCH MANAGER, ICICI HOME FINANCE CO. LTD., BBSR	SATYAJIT PATTANAİK VS	// 0 //
255	D-WP(C)/38808/2025 WP(C)/28723/2025	LAXMIPOSI G.P.L.F,BARIPADA BLOCK,MAYURBHANJ VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
256	D-WP(C)/41384/2025 WP(C)/28724/2025	AVIJIT KUMAR PATRA VS REGIONAL TRANSPORT OFFICER, BHADRAK	BRAJA MOHAN SARANGI VS	// 0 //
257	D-WP(C)/41379/2025 WP(C)/28725/2025	SUMITRA BISWAL VS EXECUTIVE ENGINEER, TATA POWER CO LTD, PURI	BRAJA MOHAN SARANGI VS	// 0 //
258	D-WP(C)/41388/2025 WP(C)/28726/2025	SRIRAM FLY ASH BRICKS, CUTTACK VS SUPERINTENDENT OF POLICE, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
259	D-WP(C)/38809/2025 WP(C)/28727/2025	CHANDANPUR G.P.L.F,BARIPADA BLOCK,MAYURBHANJ VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
260	D-WP(C)/40909/2025 WP(C)/28728/2025	ANTARYAMI SAHOO VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
261	D-WP(C)/40658/2025	M/S P A PROJECT PVT LIMITED.,ANGUL	KSHIROD KUMAR SAHOO	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/28729/2025	VS PRINCIPAL COMMISSIONER OF CGST CENTRAL EXCISE AND CUSTOMS,BBSR	VS	0 //
262	D-WP(C)/39183/2025 WP(C)/28730/2025	KANSA MAHASANGHA, JAJPUR VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
263	D-WP(C)/39879/2025 WP(C)/28731/2025	HARISH CHANDRA GIRI VS BANAMALI GIRI	DWARIKA PRASAD MOHANTY VS	// 0 //
264	D-WP(C)/40397/2025 WP(C)/28732/2025	UNION OF INDIA VS ASHIQUZZAMAN	ALOK KUMAR MOHANTY, S.P.C VS	// 0 //
265	D-WP(C)/40600/2025 WP(C)/28733/2025	AFSANA PERWEEN VS HOTEL HINDUSTHAN INTERNATIONAL (HHI)	SURYA PRATAP DEO VS	// 0 //
266	D-WP(C)/40989/2025 WP(C)/28734/2025	BHUJABAL MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
267	D-WP(C)/40408/2025 WP(C)/28735/2025	DR.PRADEEP KUMAR DHAL VS STATE OF ODISHA	MITHUN DAS VS	// 0 //
268	D-WP(C)/40434/2025 WP(C)/28736/2025	BARIPALA G.P.L.F, BARIPALA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
269	D-WP(C)/41357/2025 WP(C)/28737/2025	SASMITA RANI NAYAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
270	D-WP(C)/40530/2025 WP(C)/28738/2025	SUSHANTA BEHERA VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	// 0 //
271	D-WP(C)/40574/2025 WP(C)/28739/2025	AKSHAYA SENAPATI @ AKSHAYA KUMAR SENAPATI VS STATE OF ODISHA	SUDHAKAR SAHOO VS	// 0 //
272	D-WP(C)/41358/2025 WP(C)/28740/2025	KAMALA PUJARI VS	SUKANTA KUMAR DALAI VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/39435/2025 WP(C)/28741/2025	STATE OF ODISHA SHRINIBASH PARIDA VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
274	D-WP(C)/40547/2025 WP(C)/28742/2025	STATE OF ODISHA SOUMYA RANJAN BHOI VS	DEBASHISH KUMAR PANDA VS	// // 0
275	D-WP(C)/40285/2025 WP(C)/28743/2025	STATE OF ODISHA SOUMYA RANJAN MALLICK VS	SATYA PRAKASH NATH VS	// // 0
276	D-WP(C)/40968/2025 WP(C)/28744/2025	THE DIRECTOR LAND RECORDS AND SURVEY, ODISHA BOARD OF REVENUE CUTTACK M/S RUTUPARNA CONSTRUCTION, BBSR VS	PRABODHA CHANDRA NAYAK VS	// // 0
277	D-WP(C)/40845/2025 WP(C)/28745/2025	STATE OF ODISHA NARMADA ALATIA VS	ASHOK DAS VS	// // 0
278	D-WP(C)/41125/2025 WP(C)/28746/2025	THE STATE OF ODISHA PRAMOD KUMAR PANDA VS	PRAVASH CHANDRA JENA VS	// // 0
279	D-WP(C)/38998/2025 WP(C)/28747/2025	STATE OF ODISHA PRAMILA SAHU VS	NIRANJAN LENKA VS	// // 0
280	D-WP(C)/41224/2025 WP(C)/28748/2025	STATE OF ODISHA HRUDANANDA BEHERA VS	RAKESH BEHERA VS	// // 0
281	D-WP(C)/40498/2025 WP(C)/28749/2025	STATE OF ODISHA MANAS RANJAN SAHU VS	SANJAY KUMAR PATRA VS	// // 0
282	D-WP(C)/41085/2025 WP(C)/28750/2025	STATE OF ODISHA KUMUDA CHANDRA PRADHAN VS	TUSAR KUMAR MISHRA VS	// // 0
283	D-WP(C)/40528/2025 WP(C)/28751/2025	STATE OF ODISHA UMAKANTA MAHARANA VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/41327/2025 WP(C)/28752/2025	KULNINDER @ KULWINDER KAUR VS COMMISSIONER OF ENDOWMENTS, ODISHA, BBSR	ATUL TRIPATHY VS	// 0 //
285	D-WP(C)/41191/2025 WP(C)/28753/2025	BISWANATH SAHOO VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
286	D-WP(C)/41189/2025 WP(C)/28754/2025	BALARAM SETHI VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
287	D-WP(C)/41405/2025 WP(C)/28755/2025	DEEPAK KUMAR OJHA VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
288	D-WP(C)/41190/2025 WP(C)/28756/2025	BATAKRUSHNA BEHERA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
289	D-WP(C)/41194/2025 WP(C)/28757/2025	BANABIHARI SAHOO VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
290	D-WP(C)/41414/2025 WP(C)/28758/2025	BISHNU PRASAD BEHERA VS THE RESERVE BANK OF INDIA, BBSR	RAMAKANTA SARANGI VS	// 0 //
291	D-WP(C)/40773/2025 WP(C)/28759/2025	RANJAN KUMAR SAHU VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
292	D-WP(C)/41255/2025 WP(C)/28760/2025	PRAFULLA KUMAR PATEL VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
293	D-WP(C)/40478/2025 WP(C)/28761/2025	RAVISHARAN SINGH VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
294	D-WP(C)/38591/2025 WP(C)/28762/2025	CHHAYARANI DAS VS STATE OF ODISHA	BHOLANATH SAHA VS	// 0 //
295	D-WP(C)/41245/2025	KABINDRA KUMAR SETHY	MANORANJAN PADHI	//

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	WP(C)/28763/2025	VS STATE OF ODISHA	VS	() //
296	D-WP(C)/37671/2025 WP(C)/28764/2025	STEEL AUTHORITY OF INDIA LIMITED VS M/S SIMPLEX ENGINEERING AND FOUNDRY WORKS LIMITED, KOLKATA	NIROD KUMAR SAHU VS	// () //
297	D-WP(C)/41237/2025 WP(C)/28765/2025	PRAKASH KUMAR TOSH VS OUAT, BBSR	SANJIB MOHANTY VS	// () //
298	D-WP(C)/41476/2025 WP(C)/28766/2025	PARIKSHITA SINGH VS OMBUDSMEN-I ODISHA ELECTRICITY REGULARITY COMMISSION, BBSR	DOLAGOBINDA MOHAPATRA VS	// () //
299	D-WP(C)/41246/2025 WP(C)/28767/2025	KASTURI KUMBHAR VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SANJIB MOHANTY VS	// () //
300	D-WP(C)/40171/2025 WP(C)/28768/2025	ACC LIMITED, GUJARAT VS SUBRAT RANJAN DASH	SASWAT KUMAR ACHARYA VS	// () //
301	D-WP(C)/41479/2025 WP(C)/28769/2025	BIJAYALAXMI MOHAPATRA VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	// () //
302	D-ABLAPL/28869/2025 ABLAPL/11862/2025	BASANT KUMAR CHHUALSINGH VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /182 /2025 () //
303	D-ABLAPL/30682/2025 ABLAPL/11863/2025	KALYAN BISWAL@KALYANA BISWAL VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	ANGUL TOWN /886 /2025 () //
304	D-ABLAPL/30119/2025 ABLAPL/11864/2025	NIZAM KHAN @ NIZAM UDDIN KHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /357 /2025 () //
305	D-ABLAPL/30762/2025 ABLAPL/11865/2025	RAJESH KUMAR NAYAK@NAIK VS STATE OF ODISHA	DEEPAK PRADHAN VS	BOUDH /380 /2025 () //
306	D-ABLAPL/30848/2025 ABLAPL/11866/2025	PARIKHITA SAHOO VS	ARIJEET MISHRA VS	BRAMHA BARADA /225 /2025 ()

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307	D-ABLAPL/30886/2025 ABLAPL/11867/2025	STATE OF ODISHA MADHUSMITA BEHERA VS	ADWITIYA SATPATHY VS	// NISCHINTAKOILI /170 /2025 ()
308	D-ABLAPL/29940/2025 ABLAPL/11868/2025	STATE OF ODISHA SILU DALUA VS	AMITAV TRIPATHY VS	// FATEGARH /284 /2025 ()
309	D-ABLAPL/30889/2025 ABLAPL/11869/2025	STATE OF ODISHA SOUMYA SANJIB SAHOO VS	ARJUNA CHARANA BEHERA BIRAJA PRASAD NANDA VS	// TALCHER TOWN /805 /2025 ()
310	D-ABLAPL/30905/2025 ABLAPL/11870/2025	STATE OF ODISHA UDAYA BEHERA VS	BIPIN KUMAR NAYAK VS	// ASTARANGA MARINE PS /33 /2024 ()
311	D-ABLAPL/30496/2025 ABLAPL/11871/2025	STATE OF ODISHA AMAR PRADHAN VS	SARBESWAR SAHOO VS	// KANAS /188 /2025 ()
312	D-ABLAPL/29162/2025 ABLAPL/11872/2025	STATE OF ODISHA LAXMIDHAR MOHANTY VS	PITAMBAR BEHERA VS	// // ()
313	D-ABLAPL/30261/2025 ABLAPL/11873/2025	STATE OF ODISHA MAHABIR DASH VS	PRONOY MOHANTY VS	// BALIAPANDA /129 /2025 ()
314	D-ABLAPL/30916/2025 ABLAPL/11874/2025	STATE OF ODISHA SHANKAR BAG VS	SATYANARAYAN MISHRA VS	// JUNAGARH /626 /2025 ()
315	D-ABLAPL/30668/2025 ABLAPL/11875/2025	STATE OF ODISHA GOURANGA MALLIK VS	SARBESWAR SAHOO VS	// SORO /493 /2025 ()
316	D-ABLAPL/29941/2025 ABLAPL/11876/2025	STATE OF ODISHA RAJESH SINGH VS	ANURAG PATI VS	// CHAULIAGANJA /406 /2019 ()
317	D-ABLAPL/30260/2025 ABLAPL/11877/2025	STATE OF ODISHA SWASTIK KUMAR MARNADI @ MARANDI VS	DEBASIS MISHRA VS	// UDALA /314 /2025 ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/30341/2025 ABLAPL/11878/2025	ROHAN BHIMASHANKAR WADMARE VS STATE OF ODISHA	PRONOY MOHANTY VS	MAHILA P.S.(BBSR) /231 /2025 () //
319	D-ABLAPL/30598/2025 ABLAPL/11879/2025	RAMESH @ DILUA DAS VS STATE OF ODISHA	PRABIR KUMAR RAY VS	KOREI /218 /2022 () //
320	D-ABLAPL/30789/2025 ABLAPL/11880/2025	MADHAB HARIJAN VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	BORIGUMMA /56 /2025 () //
321	D-ABLAPL/30654/2025 ABLAPL/11881/2025	JIBAN TARAI VS STATE OF ODISHA	ABHISHEK DASH VS	PARADEEP LOCK /288 /2025 () //
322	D-ABLAPL/30847/2025 ABLAPL/11882/2025	MANOJ KUMAR SAHOO VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	TANGI /298 /2025 () //
323	D-ABLAPL/30704/2025 ABLAPL/11883/2025	BINOD BIHARI SAHOO VS STATE OF ODISHA	MANISH DHIR VS	KHAMAR /341 /2025 () //
324	D-ABLAPL/30914/2025 ABLAPL/11884/2025	SNEHALATA SWAIN VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	RAJNAGAR /279 /2025 () //
325	D-ABLAPL/30868/2025 ABLAPL/11885/2025	DHIRENDRA KUMAR DAS VS STATE OF ODISHA	KARUNAKAR GAYA VS	ASTARANGA /197 /2025 () //
326	D-ABLAPL/30870/2025 ABLAPL/11886/2025	YOGIKA @ YOGITA NAYAK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BADAGODA P.S. /505 /2025 () //
327	D-ABLAPL/29208/2025 ABLAPL/11887/2025	DR. KALYAN SOURAV DASH VS STATE OF ODISHA	DEBASNAN DAS VS	HINDOL /249 /2025 () //
328	D-ABLAPL/30108/2025 ABLAPL/11888/2025	MANORANJAN MISHRA @ MUNU VS STATE OF ODISHA	AJAYA NAYAK VS	/ /0 () //
329	D-ABLAPL/30659/2025	BIMAL KUMAR MAJHI @ BIMAL HARIJAN	SURYAKANTA DWIBEDI	TENTULIKHUNTI /168 /2025

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/11889/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/30695/2025 ABLAPL/11890/2025	PABITRA SAHU @ SAHOO VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	DELANGA /283 /2025 () //
331	D-ABLAPL/30831/2025 ABLAPL/11891/2025	NIMAI BARIK @NIMAIN BARIK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BALIAPAL /57 /2023 () //
332	D-ABLAPL/30824/2025 ABLAPL/11892/2025	RAJENDRA PANDA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	BHADRAK RURAL /472 /2025 () //
333	D-ABLAPL/30454/2025 ABLAPL/11893/2025	RAJKUMAR MEHER VS STATE OF ODISHA	RAMAKANTA MISHRA VS	BOLANGIR TOWN /538 /2025 () //
334	D-ABLAPL/30457/2025 ABLAPL/11894/2025	SILU SETH VS STATE OF ODISHA	RAMAKANTA MISHRA VS	BOLANGIR TOWN /393 /2025 () //
335	D-ABLAPL/30483/2025 ABLAPL/11895/2025	RAJKUMAR MEHER VS STATE OF ODISHA	RAMAKANTA MISHRA VS	BOLANGIR TOWN /512 /2025 () //
336	D-ABLAPL/30280/2025 ABLAPL/11896/2025	AJAY KUMAR SAMAL VS STATE OF ODISHA	MANORANJAN DAS VS	JAGATSINGPUR /1226 /2024 () //
337	D-ABLAPL/30826/2025 ABLAPL/11897/2025	NISAN PALEI @ ASHUTOSH PALAI VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	TANGI (KHURDA) /676 /2025 () //
338	D-ABLAPL/30837/2025 ABLAPL/11898/2025	RAKESH KUMAR JENA @ TIKA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KONARK /36 /2025 () //